

2024
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 11534–R(R&M)

Dated 24th day of December, 2024

In furtherance of the notice dated 26.11.2024 and 07.12.2024 of the Appellate Side with regard to promotional examination for the post of **Joint Registrar (Protocol)** on the *Appellate Side Establishment* and in view of the written test held on 12.12.2024 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee in its meeting dated 12.11.2024, the following result of the candidates belongs to the cadre/post of Deputy Registrar, who appeared in the said written test are being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Pronab Kumar Mondal Deputy Registrar (Writ)	--	A
2.	Sri Partha Gupta Deputy Registrar (Protocol)	22	Q
3.	Sri Sandipan Chatterjee Deputy Registrar (Medical Protocol)	26	Q

Note: 1. 'Q' denotes qualified for viva-voce; 'A' denotes absent

2. Candidates qualified in the written test (Phase-I) shall be informed about the date of viva-voce/interview (Phase-II) in due course.

The 24th December, 2024

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta